

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.3824
TO BE ANSWERED ON 19.03.2018

Development Package For Tribal People

3824. SHRI KALYAN BANERJEE:
PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the existing Schemes/action plan for economic social educational upliftment of the Scheduled Tribes, State/UT-wise;
- (b) whether the Government have skilful at any specific active plan for social, educational, upliftment of the Scheduled Tribes and including for North Eastern States, State/UT-wise; and
- (c) the total funds sanctioned/released and spent/utilized under each scheme during the last five years, State/UT-wise including North East States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (c): Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned including North Eastern States, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. The details of important existing schemes of the Ministry are given below:-

(i) **Scheme of Girls & Boys Hostels for STs:** Under the scheme, Central assistance is given to States / UTs / Universities for construction of new hostel buildings and / or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas. The funding pattern for other Boys' Hostel to State Governments is on 50:50 basis.

(ii) **Scheme of Ashram Schools in Tribal Areas:** The objective of the scheme is to provide residential schools for STs to increase the literacy rate among the tribal students both boys & girls and to bring them at par with other population of the country. Under the scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis.

(iii) **Scheme of Vocational Training in Tribal Areas:** It is aimed at upgrading the skills of the tribal youth in various traditional/modern vocations depending upon their educational qualification, present economic trends and the market potential, which would enable them to gain sustainable employment or enable them to become self dependent. Funds are released to State Governments as well as NGOs.

(iv) **Grants-in-Aid to Voluntary Organisations working for the Welfare of Scheduled Tribes:** The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary organizations, and to provide environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs). Any other innovative activity

having direct impact on the socio-economic development or livelihood generation of STs may also be considered through voluntary efforts.

(v) **Scheme for Strengthening Education among ST Girls in Low Literacy Districts:** This scheme is being implemented in 54 identified low literacy Districts where the ST population is 25% or more, and ST female literacy rate is below 35%, or its fractions, as per 2001 census. The scheme aims to bridge the gap in literacy level between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks and reducing drop-out rate at the elementary level.

(vi) In addition to above, to maximize retention of ST students at various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as **Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students.** The schemes (i) Pre-Matric Scholarship and (ii) Post Matric Scholarship for ST students are demand driven and funds are released to States/UT Administrations based on the proposal received from them. A total of 20 awards are given every year under National Overseas Scholarship for ST students. Under the scheme National Fellowship and Scholarship for Higher Education for ST students, the number of fresh fellowships each year is 750, and the number of fresh Scholarship each year is 1000.

(vii) **Special Central Assistance to Tribal Sub Scheme (SCA to TSS) (hitherto known as SCA to Tribal Sub Plan (TSP):** It is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population including women and others by providing support for skill development, education, health, sanitation, water supply, livelihood, minor infrastructure etc. It is a flexible scheme and supplements the efforts of the line Ministries/Departments.

(viii) **Grants under Article 275(1) of the Constitution:** It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes including women in that State or raising the level of administration of Scheduled Areas therein to that of the rest of the areas of that State. Funds are released towards various sectors such as education, health, agriculture, horticulture, animal husbandry, fisheries, dairy, other income generating schemes and skill development.

(ix) **Development of Particularly Vulnerable Tribal Groups (PVTGs):** The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States/UT of Andaman & Nicobar Islands for the activities like housing, land distribution, land development, agriculture development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including Janshree Bhima Yojana or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. Funds are released to States/UT in accordance with the annual programme proposed for a particular financial year in the Conservation-cum-Development Plan (CCD Plan).

(x) **Institutional Support for Marketing and Development of Tribal Products/Produce:** Training is provided with the aim of developing the art and craft of tribals through inputs of introduction of craft and design development.

(xi) **Scheme of “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP:** TRIFED provides training to the tribal beneficiaries involved in collection of MFP commodities on best collection practices of MFPs, storage and value addition of MFPs.

(xii) **Tribal Research Institute (TRI):**The basic objective of the scheme is to strengthen the Tribal Research Institutes (i) Research & Documentation: - Documentation of tribal welfare. Preservation of tribal culture among others written medium, support to tribal artisans, exhibitions; (ii) Training and Capacity building: (I) Laws/constitutional provisions in respect of Scheduled areas/tribal rights; (II) Capacity building of functionaries and tribal representatives on socio-economic programs.

The details of funds released and utilized under the schemes during the last five years is at **Annexure-I to XV.**

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding "Development Package for Tribal People".

Statement Showing status of Release &UC Reported under SCA to TSS during the last five years.

(Rs. In Lakh)

S.N.	States	2012-13		2013-14		2014-15		2015-16		2016-17	
		Total Release	UC Reported	Total Release	UC Reported	Total Release	UC Reported	Total Release	UC Reported	Total Release	UC Reported
1	Andhra Pradesh	4125.00	4125.00	5789.00	5789.00	2937.82	2937.82	3500.00	3500.00	5000.42	5000.42
2	Assam	4674.00	4674.00	6563.63	6563.63	1788.59	1788.59	5844.00	1255.37	3407.80	2610.80
3	Bihar	0.00	0.00	0.00	0.00	403.00	403.00	1368.26	0.00	743.74	0.00
4	Chhattisgarh	9478.00	9478.00	9478.00	9478.00	9826.50	9826.50	10809.64	10809.64	11717.82	11117.26
5	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	455.68	455.68
6	Gujarat	7410.00	7410.00	8448.00	8448.00	10382.74	10382.74	10566.50	10566.50	9488.00	4008.26
7	Himachal Pradesh	1262.00	1262.00	1768.00	1768.00	997.99	997.99	475.00	475.00	1959.39	1827.80
8	J & K	0.00	0.00	1702.41	1702.41	0.00	0.00	2000.00	2000.00	3671.61	533.60
9	Jharkhand	11413.25	11413.25	12187.00	12187.00	9571.11	9571.11	10000.00	10000.00	9820.75	4496.91
10	Karnataka	1853.25	1853.25	2471.00	2471.00	3000.00	3000.00	4370.00	4370.00	5100.00	4515.26
11	Kerala	549.00	549.00	549.00	549.00	530.00	530.00	357.50	357.50	808.09	288.10
12	Madhya Pradesh	17525.00	17525.00	17525.00	17525.00	15274.22	15274.22	11501.21	11501.21	19236.61	5400.00
13	Maharashtra	0.00	0.00	7728.00	7728.00	11726.18	11726.18	12514.91	12514.91	9547.00	2863.00
14	Manipur	1230.00	1230.00	1581.90	1581.90	1118.00	1118.00	1100.00	1100.00	2260.00	325.19
15	Odisha	13321.00	13321.00	13321.00	13321.00	14925.04	14925.04	14728.52	14728.52	11806.27	2367.82
16	Rajasthan	7441.00	7441.00	8377.00	8377.00	8822.04	8822.04	10190.00	10190.00	11072.90	1582.82
17	Sikkim	437.00	437.00	437.00	437.00	520.25	520.25	353.00	353.00	1497.62	132.67
18	Tamilnadu	0.00	0.00	651.00	651.00	217.33	217.33	0.00	0.00	600.00	0.00
19	Telangana	0.00	0.00	0.00	0.00	3541.00	3541.00	4000.00	4000.00	3845.35	3845.35
20	Tripura	1955.00	1955.00	2102.10	2102.10	1183.94	1183.94	2400.07	2400.07	1345.76	401.54
21	Uttarakhand	0.00	0.00	139.60	139.60	805.83	805.83	0.00	0.00	0.00	0.00
22	Uttar Pradesh	0.00	0.00	0.00	0.00	697.79	697.79	905.51	813.94	121.92	0.00
23	West Bengal	2580.75	2580.75	4181.36	4181.36	5730.00	5730.00	6233.00	6233.00	5995.50	400.00
Total		85254.25	85254.25	105000.00	10500.00	103999.370	103999.37	113217.12	110668.66	119502.23	52172.48

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalvan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding "Development Package for Tribal People".

Statement showing fund released and Utilization reported under Article 275(1) of Constitution during the last five years.

(Rs.in Lakh)

S.N	States	2012-13		2013-14		2014-15		2015-16		2016-17	
		Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	4834.00	4834.00	350.00	350.00	2139.00	2139.00	5500.00	5500.00	2869.43	1773.09
2	Arunachal Pradesh	0.00	0.00	832.19	832.19	1880.40	1880.40	3000.80	3000.80	6580.53	1433.16
3	Assam	0.00	0.00	3540.25	3540.25	0.00	0.00	0.00	0.00	844.12	0.00
4	Bihar	0.00	0.00	0.00	0.00	586.00	586.00	0.00	0.00	1467.58	0.00
5	Chhattisgarh	8534.00	8534.00	9172.11	9172.11	10778.00	10778.00	11904.31	11428.46	10488.52	9528.97
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	400.00	0.00	450.00	0.00
7	Gujarat	4629.60	4629.60	10275.69	10275.69	8592.45	8592.45	11680.00	11680.00	9739.02	3802.26
8	Himachal Pradesh	474.00	474.00	474.00	474.00	190.99	190.99	523.20	523.20	1595.87	1595.87
9	Jammu & Kashmir	150.34	150.34	1146.75	1146.75	0.00	0.00	2000.00	2000.00	3539.66	156.77
10	Jharkhand	7369.50	7369.50	9280.40	9280.40	9873.00	9873.00	12202.96	12202.96	9489.38	0.00
11	Karnataka	4800.00	4800.00	4800.00	4800.00	4880.40	4880.40	6300.00	6300.00	4664.00	2889.95
12	Kerala	510.00	510.00	510.00	510.00	748.94	748.94	1085.44	1085.44	695.58	412.86
13	Madhya Pradesh	16518.04	16518.04	15793.47	15793.47	17321.42	17321.42	14845.15	14845.15	14971.43	5363.05
14	Maharashtra	2911.00	2911.00	12489.00	12489.00	11701.29	11701.29	13374.00	13374.00	11536.53	2307.31
15	Manipur	1031.00	1031.00	1031.00	1031.00	1600.01	1600.01	1216.00	1216.78	1694.40	1455.00
16	Meghalaya	0.00	0.00	2924.38	2924.38	2334.03	2334.03	1507.68	856.09	1576.21	163.70
17	Mizoram	810.75	810.75	1133.61	1133.61	1877.78	1877.78	3617.37	3617.37	1927.49	1927.49
18	Nagaland	2454.00	2454.00	2886.93	2886.93	2067.15	2067.15	5469.34	5469.34	6368.00	2781.54
19	Odisha	11283.99	11283.99	14706.50	14706.50	12728.22	12728.22	15200.00	15200.00	11954.96	3371.77
20	Rajasthan	7737.98	7737.98	9437.80	9437.80	9755.92	9755.92	11000.00	11000.00	10341.39	2028.28
21	Sikkim	272.58	272.58	302.90	302.90	370.30	370.30	1250.30	400.30	1147.00	300.03
22	Tamil Nadu	0.00	0.00	901.00	901.00	639.60	639.60	852.80	352.80	798.24	0.00
23	Telangana	0.00	0.00	0.00	0.00	3894.40	3894.40	6090.00	6090.00	3608.05	3608.05
24	Tripura	1375.00	1375.00	1355.00	1355.00	1218.99	1218.99	1600.68	1600.68	1280.99	669.06
25	Uttar Pradesh	200.00	200.00	0.00	0.00	743.49	743.49	1514.74	168.30	1138.62	0.00
26	Uttarakhand	0.00	0.00	267.00	267.00	1530.36	1530.36	92.02	92.02	0.00	0.00
27	West Bengal	6104.00	6104.00	6104.00	6104.00	5747.00	5747.00	7000.00	7000.00	5814.37	872.00
Grand Total		81999.78	81999.78	109713.98	109713.98	113199.14	113199.14	139226.79	135003.69	126581.37	46440.21

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding "Development Package for Tribal People".

Statement showing fund released and utilization reported under SCHEME OF DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS (PVTG) during the last five years 2012-13 to 2017-18

(Rs. in lakh)

S.No	Name of State	2012-13		2013-14		2014-15		2015-16		2016-17	
		Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	2000.00	2000.00	1750.00	1750.00	2000.00	2000.00	3240.00	3240.00	5105.00	5105.00
2	Andaman & Nicobar Island	0.00	0.00	75.00	75.00	0.00	0.00	0.00	0.00	100.00	0.00
3	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	342.87	0.00
4	Chattisgarh	2000.00	2000.00	1400.00	1400.00	2212.02	2212.02	1809.63	1809.63	1230.00	1230.00
5	Gujarat	700.00	700.00	1000.00	1000.00	1091.00	1091.00	898.10	888.81	779.12	109.91
6	Jharkhand	631.00	631.00	0.00	0.00	0.00	0.00	1575.00	1575.00	3120.00	0.00
7	Karnataka	659.46	659.46	0.00	0.00	0.00	0.00	800.00	800.00	136.00	100.00
8	Kerala	0.00	0.00	600.00	0.00	600.00	0.00	0.00	0.00	100.00	0.00
9	Madhya Pradesh	4350.00	4350.00	4500.00	4500.00	4272.94	4272.94	4491.92	4491.92	10460.40	9950.40
10	Maharashtra	0.00	0.00	2610.00	2610.00	1900.00	1900.00	0.00	0.00	2077.00	0.00
11	Manipur	100.00	100.00	100.00	100.00	47.50	47.50	100.00	100.00	329.00	0.00
12	Orissa	3260.00	3260.00	2000.00	2000.00	2500.00	2500.00	3373.92	3373.92	1379.00	164.00
13	Rajasthan	1500.00	1500.00	700.00	700.00	1500.00	1500.00	1076.09	1076.09	1331.00	843.00
14	Tamil Nadu	1400.00	1400.00	2000.00	2000.00	0.00	0.00	1048.15	1048.15	3055.00	0.00
15	Telangana	0.00	0.00	1250.00	1250.00	600.00	600.00	1439.04	1439.04	1139.00	1139.00
16	Tripura	700.00	700.00	950.00	950.00	826.54	826.54	895.56	895.56	2250.00	1161.92
17	West Bengal	0.00	0.00	1300.00	1300.00	0.00	0.00	447.60	447.60	574.00	0.00
18	Utrakhand	400.00	292.48	0.00	0.00	0.00	0.00	0.00	0.00	292.48	0.00
19	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Grand Total	17700.46	17592.94	20235.00	19635.00	17550.00	16950.00	21195.00	21185.72	33799.87	19803.23

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding “Development Package for Tribal People”.

Details of Funds released to State Governments/UT Administrations/ Universities and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the last five years

(Rs. In Lakh)

Sl. No	Name of the State/ UT/University	2012-13		2013-14		2014-15		2015-16		2016-17	
		Fund released	Utilized	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	279.81	279.81	846.73	846.73	0.00	0.00	400.00	400.00	0.00	0.00
3	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00	1221.74	1221.74	0.00	0.00
4	Gujarat	187.06	187.06	939.33	939.33	0.00	0.00	0.00	0.00	0.00	0.00
5	Himachal Pradesh	0.00	0.00	0.00	0.00	380.47	380.47	0.00	0.00	0.00	0.00
6	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Karnataka	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Kerala	0.00	0.00	553.45	553.45	1949.63	1949.63	0.00	0.00	0.00	0.00
9	Madhya Pradesh	2291.57	2291.57	0.00	0.00	1305.00	1305.00	0.00	0.00	0.00	0.00
10	Odisha	1697.50	1697.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1283.65	1283.65
12	Mizoram	0.00	0.00	2289.43	0.00	0.00	0.00	0.00	0.00	0.00	0.00
13	Maharashtra	0.00	0.00	0.00	0.00	1031.00	0.00	0.00	0.00	0.00	0.00
14	Nagaland	0.00	0.00	810.95	810.95	0.00	0.00	1798.45	1002.50	0.00	0.00
15	Rajasthan	1500.00	1500.00	2646.87	2646.87	0.00	0.00	3393.97	1427.65	595.35	595.35
16	Sikkim	460.29	460.29	0.00	0.00	460.29	0	0.00	0.00	0.00	0.00
17	Tamil Nadu	0.00	0.00	112.73	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	Tripura	883.77	883.77	1906.01	1906.01	1797.62	501.86	0.00	0.00	0.00	0.00
19	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Veer Narmad South Gujrat University, Surat	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21	Banaras Hindu University (BHU), Varanasi	0.00	0.00	0.00	0.00	304.99	0.00	0.00	0.00	0.00	0.00
22	Mizoram University	437.08	437.08	0.00	0.00	195.01	195.01	59.73	0.00	0.00	0.00
23	National Law School of India University, Bangalore	0.00	0.00	0.00	0.00	0.00	0.00	61.94	0.00	0.00	0.00
24	JLN Krishi Vishva Vidyala, Jabalpur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	43.32	0.00
25	Rajive Gandhi University, Doimukh, Arunachal Pradesh.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	77.68	0.00
	Total	7737.08	7737.08	10105.50	7703.34	7424.01	4331.97	6935.83	4051.89	2000.00	1283.65

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding “Development Package for Tribal People”.

Details of Funds released to State Governments/UT Administrations and utilization thereof under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan areas” during the last five.

(Rs. In lakh)

S. No.	State/UT	2012-13		2013-14		2014-15		2015-16		2016-17
		Fund released	Utilized	Fund released	Utilized	Fund released	Utilized	Fund released	Utilized	Fund released
1	Andhra Pradesh	988.49	988.49	371.87	371.87	0.00	0.00	0.00	0.00	0.00
2	Assam	0.00	0.00	749.60	0.00	0.00	0.00	0.00	0.00	0.00
3	Chhattisgarh	530.36	530.36	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Goa	300.00	300.00	0.00	0.00	0.00	0.00	300.00	300.00	0.00
5	Gujarat	0.00	0.00	0.00	0.00	1144.48	1144.48	0.00	0.00	0.00
7	Kerala	1025.02	1025.02	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Madhya Pradesh	0.00	0.00	0.00	0.00	1425.00	1425.00	0.00	0.00	0.00
9	Maharashtra	0.00	0.00	2474.63	2474.63	1000.00	1000.00	0.00	0.00	0.00
10	Odisha	2458.90	2458.90	2091.10	749.04	0.00	0.00	0.00	0.00	0.00
11	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12	Sikkim	0.00	0.00	575.28	575.28	0.00	0.00	0.00	0.00	0.00
13	Tripura	797.23	797.23	954.52	954.52	954.52	954.52	0.00	0.00	0.00
	Total	6100.00	6100.00	7217.00	5125.34	4524.00	4524.00	300.00	300.00	0.00

Annexure-VI

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding “Development Package for Tribal People”.

Details of Funds released to State Governments/UT Administrations and utilization thereof under the Scheme of ‘Vocational Training in Tribal Areas’ during last five years

(Rs. In Lakh)

Sl. No.	NAME OF STATE/UT	2012-13		2013-14		2014-15		2015-16		2016-17	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1	Assam	89.00	89.00	276.21	276.21	485.70	485.70	900.00	0.00	0.00	0.00
2	Gujarat	0.00	0.00	0.00	0.00	0.00	0.00	605.76	0.00	0.00	0.00
3	Madhya Pradesh	88.00	88.00	150.74	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Mizoram	88.00	88.00	69.68	69.68	0.00	0.00	0.00	0.00	0.00	0.00
	Total	265.00	265.00	496.63	345.89	485.70	485.70	1505.76	0.00	0.00	0.00

Annexure-VII

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding “Development Package for Tribal People”.

Details of Funds released under the Scheme of Vocational Training in Tribal Areas to NGOs.

(Rs. In lakh)

Sl. No.	Name of the State	2012-13	2013-14	2014-15	2015-16	2016-17
1	Assam	88.08000	74.16000	72.32000	-	93.00000
2	Karnataka	6.12000	53.88000	63.60000	-	-
3	Meghalaya	48.96000	48.96000	30.44800	-	-
4	Nagaland	24.96000	-	103.92000	-	24.48000
5	Tamil Nadu	-	93.75300	-	-	31.20000
	Grand Total	168.12000	270.75300	270.28800	0	148.68000

Note:- Under the Scheme of Vocational Training Centre in Tribal Areas funds released after receipt of Utilization Certificates by grantee organization as per GFR provisions.

Annexure-VIII

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding "Development Package for Tribal People".

Details of Funds released under the Scheme of Grant- in-Aid to Vountary organisations working for the Welfare of STs.

(Rs. In lakh)

Sl.No.	Name of the State	2012-13	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	120.67987	307.10906	34.43334	252.63164	160.58361
2	Arunachal Pradesh	80.33861	671.32628	449.75364	95.69894	456.05089
3	Assam	83.90193	99.26416	87.55425	57.85170	137.66060
4	Chhattisgarh	16.20270	95.23902	49.43900	16.20270	65.96669
5	Gujarat	-	83.78890	213.72227	43.38188	111.93835
6	Himachal Pradesh	1.57500	153.07965	170.74044	-	277.33860
7	Jharkhand	118.50024	307.29304	657.26048	205.19422	405.75895
8	Jammu & Kashmir	-	18.49380	40.35911	-	-
9	Karnataka	94.66192	166.74897	248.88744	227.25348	389.09904
10	Kerala	62.64328	70.23003	99.07370	96.25460	113.55052
11	Madhya Pradesh	70.54301	64.80318	101.89512	66.54020	152.78404
12	Maharashtra	231.46748	62.82095	196.97375	33.77213	202.95458
13	Manipur	125.42915	213.81413	210.91546	63.46350	394.06207
14	Meghalaya	293.49920	857.91751	672.15218	274.79208	606.92770
15	Mizoram	-	40.26663	40.39560	-	40.16475
16	Nagaland	-	10.50361	32.15437	-	-
17	Odisha	183.05070	222.21746	303.98337	190.79568	457.37410
18	Rajasthan	-	-	83.31000	31.82749	67.83268
19	Sikkim	-	28.29000	25.64384	54.54113	52.05330
20	Tamil Nadu	23.30550	34.33898	35.09519	11.81790	38.91019
21	Telangana	-	23.72423	23.75010	19.76326	637.86629
22	Tripura	32.94511	10.7370	17.15310	15.82470	66.02040
23	Uttrakhand	28.57243	90.24302	118.66736	17.66858	112.63873
24	Uttar Pradesh	-	16.83981	69.04581	22.18403	34.48897
25	West Bengal	234.21235	360.57388	452.52818	377.91760	315.33450
26	Delhi	7.35565	-	15.11290	-	9.07171
	Grand Total	1808.88413	4000.00000	4450.00000	2175.37744	5306.43126

Note:-Under the Scheme of GIA to VO's funds released after receipt of Utilization Certificate by the grantee organization as per GFR provision.

**Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding “Development Package for Tribal People”.
Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts during the last five year**

(Rs. In lakh)

S.No.	State	2012-13	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	-	-	52.07920	1931.07731	270.94085
2	Arunachal Pradesh	-	12.95053	42.71709	-	-
3	Chhattisgarh	37.23818	44.07038	39.25448	-	39.63499
4	Gujarat	-	1459.99463	1942.19225	1712.32411	2857.92943
5	Jharkhand	18.46586	-	44.42520	21.07200	-
6	Madhya Pradesh	-	685.93579	571.03228	143.57845	420.04939
7	Maharashtra	59.48849	94.73800	36.00400	-	158.38410
8	Odisha	623.30103	1622.55734	265.07661	1040.81259	1929.41396
9	Rajasthan	3.00000	109.76580	96.65119	-	148.77810
10	Telangana	-	-	410.56770	480.75810	719.75792
	Total	741.49356	4030.01247	3500.00000	5329.62256	6544.88874

Note:-Under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts funds released after receipt of Utilization Certificate by the grantee organization as per GFR provision.

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding “Development Package for Tribal People”.

Details of fund released to State Governments/UT Administrations and utilisation under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during 2012-13 to 2016-17

(₹ in lakh)

Sl. No	Name of the State/UT	2012-13		2013-14		2014-15		2015-16		2016-17	
		Fund Released	Utilised	Fund Released	Utilised	Fund Released	Utilised	Fund Released	Utilised	Fund Released	Utilised
1	Andaman & Nicobar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	500.00	500.00	0.00	0.00	1386.00	1386.00	1983.00	1983.00	0.00	0.00
3	Arunachal Pradesh	0.00	0.00	218.44	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	90.00	90.00	211.88	211.83	0.00	0.00	0.00	0.00	321.33	0.00
5	Bihar	0.00	0.00	0.00	0.00	688.60	688.60	375.00	0.00	0.00	0.00
6	Chhattisgarh	593.00	593.00	0.00	0.00	3718.00	3718.00	3607.00	3607.00	2534.15	2534.15
7	Dadar & Nagar Haveli	33.00	33.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Goa	0.00	0.00	14.00	14.00	0.00	0.00	0.00	0.00	52.64	52.64
10	Gujarat	500.00	500.00	2835.28	2835.28	3750.00	3750.00	3745.76	3745.76	80.81	80.81
11	Himachal Pradesh	20.00	20.00	45.73	45.73	73.00	73.00	96.12	96.12	51.21	44.52
12	Jammu & Kashmir	0.00	0.00	0.00	0.00	0.00	0.00	700.00	68.02	0.00	0.00
13	Jharkhand	1472.00	1472.00	0.00	0.00	1613.00	1376.05	0.00	0.00	0.00	0.00
14	Karnataka	260.00	260.00	3320.05	3320.05	0.00	0.00	0.00	0.00	0.00	0.00
15	Kerala	57.00	57.00	0.00	0.00	0.00	0.00	300.00	300.00	796.40	771.40
16	Madhya Pradesh	3400.00	3400.00	0.00	0.00	0.00	0.00	4300.00	4300.00	0.00	0.00
17	Maharashtra	251.00	251.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	Manipur	100.00	100.00	729.70	729.70	496.05	496.05	0.00	0.00	867.38	867.38
19	Meghalaya	15.00	15.00	296.76	296.76	0.00	0.00	0.00	0.00	0.00	0.00
20	Mizoram	70.00	70.00	123.19	123.19	0.00	0.00	0.00	0.00	336.36	336.36
21	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	851.47	422.55	0.00	0.00
22	Odisha	3128.00	3128.00	5601.08	5601.08	4511.00	4511.00	4900.00	4900.00	3376.36	3376.36
23	Rajasthan	0.00	0.00	4792.55	4011.70	2383.34	2383.34	0.00	0.00	0.00	0.00
24	Sikkim	4.00	4.00	0.00	0.00	7.80	7.80	0.00	0.00	0.00	0.00
25	Tamil Nadu	26.00	26.00	0.00	0.00	0.00	0.00	600.00	600.00	0.00	0.00
26	Telangana	0.00	0.00	0.00	0.00	745.52	745.52	0.00	0.00	0.00	0.00
27	Tripura	340.00	340.00	674.33	674.33	678.75	678.75	1303.60	861.49	0.00	0.00
28	Uttar Pradesh	28.00	28.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
29	Uttarakhand	26.00	26.00	460.20	460.20	19.82	19.82	107.00	107.00	0.00	0.00
30	West Bengal	260.00	260.00	2620.00	2620.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	11173.00	11173.00	21943.19	20943.86	20070.88	19833.93	22868.95	20990.94	8416.64	8063.62

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding "Development Package for Tribal People".

Details of fund released to State Governments/UT Administrations and utilisation thereof under the Scheme of Post Matric Scholarship for ST students during 2012-13 to 2016-17

(₹ in lakh)

Sl. No.	NAME OF STATE/UT	2012-13		2013-14		2014-15		2015-16		2016-17	
		Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized
1	A. & N. Islands	3.00	3.00	0.75	0.75	0.75	0.73	0.00	0.00	0.00	0.00
2	Andhra Pradesh	19438.70	19438.70	4895.16	4895.16	5070.01	5070.01	1986.82	1986.82	9777.62	9777.62
3	Arunachal Pradesh	633.00	633.00	1366.85	1366.85	2.29	2.29	1137.61	1137.61	1136.32	1136.32
4	Assam	4537.69	4537.69	4756.81	4756.81	1114.00	1114.00	6748.28	4481.68	266.65	0
5	Bihar	90.00	90.00	23.00	23.00	23.00	23.00	0.00	0.00	0.00	0
6	Chhattisgarh	3150.31	3150.31	1341.48	1341.48	4066.75	4066.75	4764.83	4764.83	2674.82	2674
7	Daman & Diu	4.00	4.00	10.90	10.90	1.00	1.00	0.00	0.00	53.63	53.63
8	Goa	8.00	8.00	2.00	2.00	2.00	2.00	356.00	356.00	645.00	645
9	Gujarat	2460.71	2460.71	7138.58	7138.58	3929.23	3929.23	5520.40	5520.40	22040.27	22040.27
10	Himachal Pradesh	948.52	948.52	282.83	282.83	237.00	237.00	1350.00	1350.00	931.36	931.36
11	Jammu & Kashmir	710.06	710.06	177.00	177.00	2494.17	2494.17	2494.17	2494.17	2587.84	1565.65
12	Jharkhand	1344.21	1344.21	2043.23	2043.23	4927.23	4927.23	0.00	0.00	8148.39	6600.00
13	Karnataka	2522.75	2522.75	3340.76	3340.76	3691.00	3691.00	5839.00	5839.00	8540.00	8540.00
14	Kerala	329.45	329.45	625.53	625.53	647.00	647.00	0.00	0.00	3122.00	3122.00
15	Madhya Pradesh	9542.45	9542.45	5276.71	5276.71	2385.00	2385.00	3065.00	3065.00	13054.00	13054.00
16	Maharashtra	4604.38	4604.38	11996.04	11996.04	7451.83	7451.83	5209.83	5209.83	22092.28	22083.48
17	Manipur	4243.64	4243.64	6111.01	6111.01	3615.48	3615.48	3588.00	3588.00	3385.20	3372.72
18	Meghalaya	1753.42	1753.42	3438.00	3438.00	438.00	438.00	3274.61	3274.61	3189.00	3189.00
19	Mizoram	3546.61	3546.61	5393.89	5393.89	4501.15	4501.15	4927.91	4927.91	4267.52	4267.52
20	Nagaland	2191.09	2191.09	2626.19	2626.19	2329.59	2329.59	2646.34	2646.34	1344.00	0.00
21	Odisha	5405.95	5405.95	3459.87	3459.87	4512.00	4512.00	4050.00	4050.00	15556.48	15556.48
22	Rajasthan	2142.99	2142.99	2216.02	2216.02	6440.00	6440.00	10890.43	10890.43	9800.00	8381.44
23	Sikkim	414.15	414.15	845.49	845.49	414.00	414.00	400.00	400.00	938.16	938.16
24	Tamil Nadu	178.66	178.66	1436.02	1436.02	44.00	44.00	2266.86	2266.86	3061.85	3054.40
25	Telangana	0.00	0.00	0.00	0.00	12329.88	12329.88	9650.00	9650.00	11483.00	11483.00
26	Tripura	1036.47	1036.47	1390.99	1390.99	974.82	974.82	1700.00	1700.00	1323.90	1323.90
27	Uttar Pradesh	227.00	227.00	56.00	56.00	56.00	56.00	0.00	0.00	1057.50	930.00
28	Uttarakhand	657.98	657.98	1086.50	1086.50	164.00	164.00	900.00	900.00	5090.57	3814.57
29	West Bengal	949.16	949.16	2277.63	2277.63	237.00	237.00	2948.46	2948.46	0.00	0.00
	Total	73074.35	73074.35	73615.24	73615.24	72098.18	72098.16	85714.55	83447.95	155567.37	148534.52

Annexure-XII

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding "Development Package for Tribal People".

Funds released under the scheme 'National Fellowship & Scholarship for Higher Education for ST students' during 2012-13 to 2016-17

(A) Funds released for National Fellowship (RGNF)

(₹ in lakhs)

2012-13	2013-14	2014-15	2015-16	2016-17
Fund Released & Utilised	Fund Released & utilised	Fund Released & utilised	Fund Released & utilised	Fund Released & utilised
4500.00	0.00	0.00	3138.76	7312.25

(B) Funds Released for Scholarship (Top Class)

(₹ in Lakhs)

2012-13	2013-14	2014-15	2015-16	2016-17
Fund released & Utilised	Fund released & utilised	Fund released & utilised	Fund released & utilised	Fund released & utilised
1011.00	950.00	1849.85	1552.32	687.75

Details of Funds released, utilized and beneficiaries thereof under the scheme of National Overseas scholarship (NOS) during 2012-13 to 2016-17

(₹ in lakhs)

2012-13		2013-14		2014-15		2015-16		2016-17	
Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized
100.00	100.00	68.00	68.00	99.13	99.13	39.04	39.04	39.00	39.00

Annexure-XIII

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding “Development Package for Tribal People”.

Details of funds released to the States/TRIFED under the Scheme ‘Institutional Support for Development and Marketing of Tribal Products/Produce’ during the last five years .

(Rs. in lakh)

Sl. No.	State	2012-13			2013-14			2014-15			2015-16			2016-17		
		Fund released	Utilized	UC pending for amount	Fund released	Utilized	UC pending for amount	Fund released	Utilized	UC pending for amount	Fund released	Utilized	UC pending for amount	Fund released	Utilized	UC pending for amount
1	Andhra Pradesh	264.00	264.00	-	120.0	120.0	-	-	-	-	-	-	-	-	-	-
2	Assam	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5	Chhattisgarh	189.00	189.00	-	-	-	-	232.00	-	232.00	-	-	-	-	-	-
6	Gujarat	160.00	160.00	-	177.0	177.0	-	-	-	-	-	-	-	-	-	-
7	Himachal Pradesh	7.00	7.00	-	-	-	-	-	-	-	-	-	-	-	-	-
8	Karnataka	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9	Kerala	-	-	-	6.00	6.00	-	206.77	206.77	-	0-	-	-	-	-	-
10	Madhya Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
11	Maharashtra	245.00	245.00	-	67.07	67.07	-	-	-	-	-	-	-	-	-	-
12	Manipur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13	Meghalaya	-	-	-	106.0	106.0	-	-	-	-	-	-	-	-	-	-
14	Orissa	233.00	233.00	-	193.0	193.0	-	138.30	132.80	5.50	148.13	-	148.13	-	-	-
15	Rajasthan	-	-	-	-	-	-	56.00	56.00	-	-	-	-	43.43	0.00	43.43
16	Tripura	52.00	52.00	-	54.00	54.00	-	119.93	119.93	-	310.98	310.98	-	351.10	276.79	74.31
17	West Bengal	126.00	126.00	-	231.9	231.9	-	356.00	356.00	-	-	-	-	431.47	0.00	431.47
18	Mizoram	24.00	24.00	-	45.00	45.00	-	-	-	-	-	-	-	174.00	174.00	-
19	TRIFED	47.24	47.24	-	34.31	34.31	-	3500.00	3082.00	-	3500.00	3026.00	-	3900.00	3900.00	-

* (After adjusted unspent balance of Rs.418.37 lakh)

** (After adjusted unspent balance of Rs.474.39 lakh)

Annexure-XIV

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalyan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding “Development Package for Tribal People”.

DETAILS OF FUNDS RELEASED TO STATES UNDER “MECHANISM FOR MARKETING OF MINOR FOREST PRODUCE (MFP) THROUGH MINIMUM SUPPORT PRICE (MSP) AND DEVELOPMENT OF VALUE CHAIN FOR MFP” DURING LAST FOUR YEARS.

(Scheme was started from the year 2013-14)

(Rs.in lakh)

Name of State	2013-14	2014-15	2015-16	2016-17
ORISSA	40.00	8.20	09.91	-
GUJARAT	5.00	-	-	-
MAHARASTRA	8.25	-	-	-
RAJASTHAN	0.20	-	-	-
JHARKHAND	24.15	4.64	18.32	-
MADHYA PRADESH	34.89	-	-	-
CHATTISGARH	-	80.16	73.50	-
ANDHRA PRADESH (Girijan Co-operative Corporation)			5.29	-
Total	112.49	93.00	107.02	-

STATUS OF FUNDS RELEASED UNDER “MECHANISM FOR MARKETING OF MINOR FOREST PRODUCE (MFP) THROUGH MINIMUM SUPPORT PRICE (MSP) AND DEVELOPMENT OF VALUE CHAIN FOR MFP TO TRIFED” DURING THE LAST FOUR YEARS .

(Rs.in lakh)

Name of State	2013-14	2014-15	2015-16	2016-17
TRIFED	-	700.00	1000.67	200.00

*UC Status :The said funds are released as revolving fund which is operated at State level for upfront payment for procuring MFP. After the MFP is disposed off, the proceeds there from, shall be credited back to this fund.

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No.3824 for 19.03.2018 raised by Shri Kalvan Banerjee & Prof. Ravindra Vishwanath Gaikwad regarding "Development Package for Tribal People".

Details of funds released to State Governments/UTs under the scheme of Tribal Research Institute during last three years.

Sl. No	State/ UT	Release for TRI's (Rs. in lakh)					Total UC due as on 14.3.2018 (Rs. in Lakh)
		2012-13	2013-14	2014-15	2015-16	2016-17	
1	Andhra Pradesh	23.25	-	96.5	-	-	29.58
2	Assam	27.56	60.01	85.77	-	-	
3	Chhattisgarh	15.50	-	164.50	-	-	15.50
4	Gujarat	-	16.10	69.91	86.53	-	61.81
5	Himachal Pradesh	-	-	-	-	-	5.44
6	Jammu And Kashmir	-	-	-	10.00	340.00	350.00
7	Jharkhand	-	-	107.11	-	-	102.84
8	Karnataka	16.00	29.00	93.00	148	117	-
9	Kerala	44.93	-	45.45	-	67.99	37.11
10	Madhya Pradesh	77.00	-	157.50	78.75	54.35	
11	Maharashtra	-	-	58.10	-	-	159.00
12	Manipur	68.64	56.50	151.00	119	109	
13	Odisha	115.31	109.80	305.5	250.30	322.39	17.00
14	Rajasthan	-	-	77.33	126.50	-	63.25
15	Sikkim	-	-	-	-	111.00	-
16	Tamil Nadu	-	-	32.50	132.30	-	57.30
17	Telangana	-	-	60.16	-	121.9	-
18	Tripura	28.02	-	66.00	159.50	73.25	-
19	Uttar Pradesh	-	-	-	-	43.26	43.26
20	West Bengal	-	-	73.00	43.50	150.82	-
21	Andaman And Nicobar	-	3.00	41.00	50.00	189.00	189.00
	Total	416.21	274.41	1684.33	1204.38	1699.96	1125.65

